

FORM NO. 95

Application for Allotment of Permanent Account Number
 [For an Individual not being a Citizen of India]

Recent colour
 photograph of the
 applicant
 (4.5 cm x 3.5 cm)
 with Sign/Left
 thumb impression
 across the photo of
 the applicant

Recent colour
 Photograph of the
 applicant
 (4.5 cm x 3.5 cm)

Part A: Personal Information

1.	Name <i>(Refer Note 1)</i>		
2.	Gender <i>(Select one)</i>		
3.	Date of Birth <i>dd/mm/yyyy</i>		
4.	Aadhaar Number, if any		
5.	Country of Citizenship		
6.	Citizenship Type <i>(Select one)</i>		
7.	Passport Number, if any		
8.	Taxpayer Identification Number (TIN) in the country of residence		
9.	Residence Address <i>(Refer Note 2)</i>		
10.	Office Address <i>(Refer Note 2)</i>		
11.	Contact Details		
	Mobile Number	Country Code	Number
(i)		(drop down)	
(ii)	Email ID		
(iii)	Landline No. with Country/ISD Code and Area/STD Code (if any)		

Part B: Source of Income

12.	Source of Income <i>(Select one or more)</i>	(i) Salary (ii) Income from Business/Profession (iii) Income from House Property (iv) Capital Gains (v) Income from Other Sources (vi) No Income
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Part C: Parents

13.	Whether mother/father is a single parent? <i>(Select one)</i>	(i) Yes (ii) No
14.	Father's Name	<i>(Refer Note 1)</i>
15.	Mother's Name	<i>(Refer Note 1)</i>
16.	Name of parent to be printed on	(i) Father

	Permanent Account Number card (Select one)	(ii) Mother
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Part D: Assessing Officer (AO Code)

17.	(i)	Area Code
	(ii)	AO Type
	(iii)	Range Code
	(iv)	AO No.

Part E: Representative Assessee, if applicable (Refer Note 3)

18.	Name		(Refer Note 1)
19.	Permanent Account Number, if any		
20.	Aadhaar Number (if Permanent Account Number is not available)		
21.	Address		(Refer Note 2)
22.	Contact Details		
	(i)	Mobile Number	Country Code (drop down)
	(ii)	Email ID	
	(iii)	Landline No. with STD Code (if any)	

Part F: Communication Address

23.	Address for Communication (Select one)	(i) Residence (ii) Office (iii) Representative Assessee Address
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Part G: Declaration by Applicant or by Representative Assessee on behalf of the Applicant

24.	Documents submitted as Proof of Identity, Proof of Address and Proof of Date of Birth of the Applicant (Refer Note 4)	
	(i)	Proof of Identity
	(ii)	Proof of Address
	(iii)	Proof of Date of Birth
25.	Documents submitted as Proof of Identity, Proof of Address of Representative Assessee (Refer Note 4)	
	(i)	Proof of Identity
	(ii)	Proof of Address

Verification and Declaration

a. I, in the capacity of(Self/Representative Assessee) do hereby declare that what is stated above is true to the best of my knowledge and belief.

b. I declare that the applicant does not possess Permanent Account Number and shall be liable for legal consequences under the Act. if this declaration is found to be incorrect.

Place.....

Date

(Signature /Left Hand Thumb Impression of Applicant or Representative Assessee)

Name:-

Designation:-.....

Notes:

1. The first, middle and last name shall be provided in full without any abbreviations.
2. The address shall contain i. Country/Region, ii. Flat/Door/Building, iii. Road/Street/ Block/Sector, iv. PIN/ZIP Code, v. Post Office, vi. Area/locality, vii. District, viii. State.
3. Wherever, details of Representative Assessee (RA) are filled, the address of such RA in India (except FPIs and Minors) is mandatory in Part E.
4. Please refer to the instructions (as specified in rule 158 of Income-tax Rules, 2026) for list of mandatory certified documents to be submitted as applicable.
5. With respect to row 24 & 25, following documents shall be provided as annexures, namely:

Annexure	Particulars
A-1	Proof of Identity
A-2	Proof of Address
A-3	Proof of Date of Birth

6. Some of the information in the form would be pre-filled to the extent possible.
7. Please refer to the guidelines issued by Director General of Income Tax (Systems) in this behalf.